

कर हत्या कर दी और गाड़ी के ड्राइवर को घायल कर दिया, जो बाद में 4-10-73 को अस्पताल में मर गया। अपराधी गाड़ी को बैरन रोड के क्वार्टरों के पीछे एक निर्जन स्थान तक चलाकर ले जाने के बाद 6 लाख रुपये तथा बन्दूक ले गये।

(घ) अभियुक्तों के पास से और उनके बताने से 5,71,734 रुपये बरामद किये जा चुके हैं।

**Alleged expansion of capacity by the Britannia Biscuits Company**

2033. DR. RANEN SEN:  
SHRI INDRAJIT GUPTA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the foreign owned Britannia Biscuit Company has expanded its capacity without Government's sanction; and

(b) if so, the salient features thereof and the action taken against the Company?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): (a) and (b). In the licensed unit at Madras, the production of biscuits is reported to be about 7,000 tonnes on a three-shift basis as against a licensed capacity of 1,200 tonnes per annum on a single shift basis.

Suitable action is under consideration.

**Demand by some Chief Ministers for balanced Industrial and Economic Development of States**

2034. SHRI H. M. PATEL: Will the Minister of PLANNING be pleased to state:

(a) whether a number of Chief Ministers have complained of neglecting their respective States by the Central Government in industrial and economic activities;

(b) whether there have been demands

for balanced industrial and economic development of all parts of the country;

(c) if so, the reaction of the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The Chief Ministers of a number of States have from time to time urged the Central Government for the removal of regional imbalances and the acceleration of industrial development in their areas through, *inter alia* the location of Central projects as well as the grant of special incentives to private entrepreneurs.

(c) The approach and policy in this regard has been set forth on page 134 and Chapter 14 of Part II of the Draft Fifth Five Year Plan, already placed on the Table of the House.

**Payment of Transitional Allowances to former Rulers**

2035. SHRI D. P. JADEJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether provision had been made in the last budget for payment of transitional allowances to the former rulers;

(b) whether such payment has not been made to them and if so, the reasons therefor; and

(c) whether Government propose to make such payment in the near future in view of the present financial difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) and (c). No payment was made as Government were advised not to make the payment till the Supreme Court's decision on writ Petitions filed by two of the former Rulers challenging the validity of the